

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 429(ND)/ 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.12.2017**

**NAME OF THE COMPANY: Mr. Rajinder Kumar Vs. M/s Serio India  
Inductive Components Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 241/242**

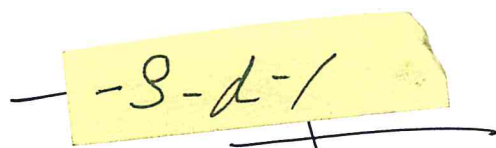
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Sameer Srivastava, Advocate for the Petitioner

**ORDER**

A request for adjournment is made on behalf of the Petitioner on the ground that the main counsel is out of station.

Let fresh steps be taken to serve the Respondent returnable on 19<sup>th</sup> January, 2018. Affidavit of service be filed.

  
(S. K. Mohapatra)  
Member (T)

  
(Ina Malhotra)  
Member (J)